

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :- 26th June, 2020. First Shift :- 11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark.
1	BA.... in POCSO Spl. 419/17	Kartik Shankarpandi Tevar Application received through email.	-----		
2	BA.... in POCSO Spl. 161/16	Ish Narayan D. Yadav Application received through email.		Hearing.	
3	BA in POCSO Spl.160/18	Sachin Shankar Patil. Application received through email.			
4in BA.1028/20	Rasheed Faimuddin Khan and one ors. V/s. The State (Shivaji Nagar Police stn.) Application received through email.		BA is already disposed off.	
5	BA.657/2020 in POCSO Spl. 378/2020	Abdul Waris Mohd. Dilshad Sayyed V/s. The State (Dharavi police stn.)	Amrish Salunke		
6	POCSO Spl. 133/2014	The State (RCF Pol.Stn) V/s. Krishna @ Bala Vyankat Pawar	Ajali Awasthi	Argument	
7	POCSO Spl.25/15	The State (Versova P. Stn) V/s. Juned Kasam Turk	Anjali Patil	Argument	
8	POCSO Spl. 42/16	The State (Vikhroli P. Stn.) V/s. Iman Mohammad Rais Pathan	Adv. Tiwari.	Argument	
9	POCSO Spl. 592/18	The State (Colaba Pol. Stn) V/s Tayyabali Hussain Lokhandwala		Argument	
10	POCSO Spl. 444/19	The State (Parksite Pol. Stn.) V/s. Rajendra Popat Kale		Argument	
11	Spl. Case. 90/20	The State (Ghatkopar Pol. Stn.) V/s. Dilip Tukaram More @ Bhai.	V. K. Singh	Hearing.	
12	Spl. Case. 110/20	The State (Bhandup Pol. Stn.) V/s. Omkar Sudhir Patil.	Ajay Waghmare	Hearing.	
13	BA.704/2020	Vishal Bau Salve V/s. The State(Vakola Pol. Stn.)	Mayur Sakpale	Hearing	
14	BA 711/2020	Kishore Dagdu Borude V/s. The State (RCF Pol. Stn.)	Anjali Patil	Hearing	
15	Spl. Case. 143/2020	The State (Colaba Police Stn.) V/s. Virendra Jugal Thakur and ors. Application received through email		Order and Hearing	

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark.
16	Spl.Case. 131/2020	The State (Bhandup Police Stn.) V/s. Balkram Sitaram Yadav		Reply /Say	
17	BA... in Spl. Case 150/2020	Mohd. Salim Shoeb Ansari V/s. The State (Agripada police stn.)	S.A. Shaikh	Hearing	
18	BA.... in Spl. Case. 490/17	Nijamuddin Burkat V/s. The State (Tilak Nagar Pol. Stn.)	D. Saudagar		

Sd/-
Sheristedar, CR No. 29.

